GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION No.1993 TO BE ANSWERED ON 12.02.2021

INTEGRATED CHILD PROTECTION SCHEME

1993. SHRI DEEPAK BAIJ:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state

- (a) the points on which suggestions were made on the concerns raised for the protection of children in the report of Ratna Jena Samiti constituted by the Ministry;
- (b) whether Integrated Child Protection Scheme (ICPS) has been implemented all over the country;
- (c) if so, the details of the amount spent for the protection of children under this scheme during the last three years;
- (d) the total number of Child Care Institutes (CCI) which have been closed in the country due to irregularities and exploitation under the scheme; and
- (e) the number of CCIs currently operational in the country?

ANSWER

MINISTER WOMEN AND CHILD DEVELOPMENT (SRIMATI SMRITI ZUBIN IRANI)

- (a): The Ministry of Women and Child Development commissioned a mapping and review exercise of all Child Care Institutions (CCIs) to understand the registration and status of institutions vis-à-vis the norms and standards under the Juvenile Justice (Care and Protection of Children) Act, 2000/2015, across the country and established a Committee for analysing the data. The Committee submitted the final report along with its recommendations to the Ministry on 13th September, 2018, which is available on the ministry's website i.e. www.wcd.nic.in.
- (b): Yes, Sir. The Ministry implements a centrally sponsored Child Protection Services (CPS) scheme (erstwhile Integrated Child Protection Scheme) under the umbrella Integrated Child Development Services scheme for supporting the children in difficult circumstance in all the States/UTs. Further, Government has conceptualized Mission Vatsalya to comprehensively address different challenges concerning the children.
- (c): The details of the amount spent for the protection of children under Child Protection Services (CPS) scheme during the last three years is as follows:

Rs. (in lakh)

2017-18	2018-19	2019-20
52469.95	73451.70	74546.32

- (d): As per the report submitted by the States/UTs, 436 Institutions were closed on account of non-compliance of provisions of the Juvenile Justice (Care and Protection of Children) Act, 2015 from 01.08.2019 to 01.08.2020.
- (e): As reported by the States/UTs, there are 7275 CCIs registered under JJ Act, 2015 as on 15.07.2020.